[Shri Tindivanam G. Venkatraman] especially students' hostels to eliminate the menace of drug-trafficking and save the young generation from this octopus drug addiction.

Last but not the least I should say that the drug and dicts are eschewed by society: with law-enforcing agencies after them and rejected by family as well, they find refuge in the new world of drug addiction. The Sun never dawns in their world. Living under gross despair and depression, nebody sheds a few tears on their death. I request that the Government should set up rehabilitation centres for the drug addicts so that they may turn a new leaf and stage a comeback as normal human beings.

PROF. SOURENDRA BHATT-ACHARJEE (West Bengal): Sir, I would like to associate with what he has said.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): O.K., you are associated.

SHRI JOHN F. FERNANDES (Goa): Sir, I would like...(Interruptions)...

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): You want to associate? O. K., you are also associated.

SHRI JOHN F. FERNANDES: Sir, I want to add.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THA-KUR): Don't ada, just associate.

## Norms for showing regional films on Doordarshan

SHRI SURESH KALMADI (Maharashtra): Sir, I would like to bring to the notice of the House the gross misuse and the arbitrary marner in which Doordarshan is functioning today. Last Sunday when all of us

were relaxing and we switched on the regional movie, we were surprised to see a movie "Dana Veera Sura Karna" of N. T. Rama Rao being telecast. It was Mr. Upendra's birthday gift to Shri N. T. Rama Rao. Sir, the policy of Doordarshan has been very clear that all regional films which are shown on Doordarshan ... (Interruptions) ...

SHRI VITHALRAO MADHAV-RAO JADHAV (Manarashtra): Sir, in place of "Dana Veera Sura Karna" it should be "Dana Veera Sura Upendra".

THE VICE-CHAIRMAN (PROF, CHANDRESH P. THAKUR): Please continue.

SHRI SURESH KALMADI (Maharashtra):...Should have won a national award or international award that has been the guideline so far and this guideline, as of date, has never been changed. Also all regional films have been snown according to alphabetical order and for this particular film, that sequence was also changed, Sir. It is very unfortunate that to suit this particular film, new orders were issued. Once the controversy started, day before yesterday, pre-dated orders were signed that in future it shall not only be a regional film which has won a national award or an international award but any important regional film also will be shown. So, it is the birthday gift to Shri N. T. Rama Rao. It was really a bitter pill we thought. There was not only one N. T. Rama Rao, he had four roles, multi-roles--one was of a blue N.T. Rama Rao; one was white; one was cream and one was yellow. One was with hair and one was with earrings. I do not know how many roles he had ... (Interruptions) ... But there are so many roles and we got so confused in that. I am sorry that now we are seeing that exceptions are being made whether it. is Shatrughan Sinha's film or Rai Babbar's film which are shown more often because they are supporting the ruling party and we

see change of rule. Sir, when a regional film is being shown, sub-titles have to be there. But in this particular case, an exception was made and there were no sub-titles at all... (Interruptions)... This is very unfair, particularly when this Government says that it wants the Doordarshan to be autonomous, etc., etc. It is just paying lip-service or, ly, and it is only a direct interference with this aspect of the functioning of the Doordarshan....(Interruptions) ... This is a gross misuse. What I have seen is very bad and we hope that such things will not be repeated . . . (Interruptions)...

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश):
श्रौर नाम्संको अवायड किया गया है श्रौर
इस्रिल्ए किया गया है कि एक ही दल
के एन0 टी0 रामाराव श्रौर उपेन्द्र जी हैं।
इस्रिल्ए इस पर पूरा वक्तव्य दें श्रौर
इस्रिल्ए इस पर पूरा वक्तव्य दें श्रौर
इस्रिल् पूरा सदन निन्दा करता है कि
अपने नेता को प्रोजेक्ट करने के लिए इस
फिल्म का प्रदर्शन उन्होंने किया है।
...(व्यवधान) ...

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): This is only a special Mention and not a debate... (Interruptions)...

SHRI V. NARAYANASAMY: (Pondicherry): Sir, the reason for this is that the people have forgotten Mr. N.T. Rama Rao who is the Chairman of the National Front and, therefore, just to remined the people, this film has been shown... (Interruptions)... The other day also... mentioned this... (Interruptions)

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Please sit down...(Interruptions)... Nothing will go on record... (Interruptions)... The point has been made. This is only a Special Mention and this is not a discussion. This is just a Special Mention: nothing more ... (Interruptions)...

श्री सोहम्मद बलीलुर रहमान (ब्रान्ध्र प्रदेश): सर, एक मिनट। अभी जो सुरेश कलमाडी ने स्पेशल मेंशन किया है इस ताल्लुक से उपेन्द्र जी ने कहा है कि किसी भी रूल्स ग्रीर रेग्यूलेश की ... (व्यवधान)...

ज्यसभाष्यक्ष (प्रो वन्त्रेश पी व ठाकुर) भ्राप ऐसंसिएट करना चाहते हैं क्या ?

श्री मोहम्मद खलीलुर रहमान: प्राप मुझे कहने दीजिए। शेक क्यों रहे हैं ? यह स्पेशन गेंशन की इजाजत... (व्यवधान)...

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Please sit down... (Interruptions)... Nothing will go on record... (Interruptions)... Please sit down.

## श्री मोहम्मद खलीलुर रहमान :\*

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): All of you, please sit dcwn...(Interruptions)... The Government has the right to change tree policy That is the Government's business...(Interruptions)...

SHRI SURFSH KALMADI: It is not the Government's business. (In terruptions).

श्री भोहम्मद खलीलुर रहमान :\*

डा० जिनेन्द्र कुमार जैन (मध्य प्रदेश): \*

उपसनाध्यक्ष (प्रो० कद्रेश पी ठाकूर)ः ग्राप बैठ जाइए। बहुत छोटी बात है। यह स्पेशल मेंशन है, पार्टी ईश्यू नहीं है, कंट्रोवर्सी नहीं है । दो बातें बताई गई हैं रूल चेंज हुना। They say 18 changed. I rule that the do not know what the Government policy on this is and it is for the Minidecide.... (Interruptions) ...Just a minute. But I do associate myself with the feelings of the Members that in the absence of sub-titles—1, also watched the film-I could not follow anything. Sub-titles should have been there... (Interruptions)...

<sup>\*</sup>Not recorded

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SATYA **PRAKASH** SHRI MALAVIYA (Uttar Pradesh): Sir, I am on a point of order...(Interruptions)...My point of order is that this Special Mention was allowed by the Chairman and it is not proper or your part, sitting in the Chair now, to associate yourself with the Special Mention. This is my point of order...(Interruptions)...

Special

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Let me clarify ... (Interruptions)...

SHRI SURESH KALMADI: The whole House associates itself with it...(Interruptions)...

SOME HON. MEMBERS: Yes . . (Interruptions). . .

SOME HON. MEMBERS: No ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Just minute ... (Interruptions)... Just to me...(Interruptions)... Please listen to me...(Interruptions)

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): He has raised a point of order. Let me react to it. (interruptions) None of these interruptions will go on record. New, let me respond to Mr. Malaviya's point of order. You misunderstood what I said. I simply said, what the rules are and how the rules have been changed, that is for the Government to decide. The only point I made was since it was a regioral language film it would have been better for the audience which included me if there had been subtitles, as is the practice for all regional language films. What is the objection? Therefore, the

point of order is irrelevant, it is out of order and it is totally uncalled for. Now, Dr. Jain, what is your point of order?

JINENDRA KUMAR DR. JAIN: My point of order is this. Can the Chair associate itself with an issue...

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): I have already ruled it out of order. It is irrelevant. I have already clarified it. You were not listening. Please sit dcwr. It is absolutely irrelevant.

DR. YELAMANCHILI SIVA-JI (Andhra Pradesh): Pandeyji, you know very well, in that film, "Daara Veera Shoora Karna", a highly Sanskritised Telugu has been used which cannot be subtitled.

THE VICE-CHAIRMAN (PROF. THAKUR): CHANDRESH P. Please sit down. You cannot rise or a point of order to clarify the substance of the film. It is for the audience to decide. Now I call Shri Ratna Bahadur Rai for his special mention.

Demand for inclusion of Nepali language in the eighth schedule of the Constitution

SHRI RATNA BAHADUR RAI (West Bengal): Mr. Vice-Chairman, the demand for inclusion of Nepali language in the Eighth Schedule of the Constitution has remained a battle cry for the millions of Nepalispeaking citizens of India for about four decades. This demand was not prompted by the interest of getting cultural, educational and administrative privileges or facilities alone, but the aspiration of the millions of Nepali-speaking citizens of this country was to secure a national recognition of their ethnical identity. It was for their emotional, rather cultural, integration or assimilation